

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 31.3.2016

CP No.291/00061/2015 (OA No.582/2005)

Dr. Pradeep Ashthana, Counsel for the applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Ld. Counsel for respondents submits that orders granting pension to the applicant has been passed by the authorities and within a week it will be issued.

In view of the compliance has been made, the Contempt petition is dismissed with the liberty to applicant to take up the matter if required.



(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/